

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 872/2017

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 15-12-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Gautam Kumar, Adv.
Mr. Samir Ali Khan, AOR

For Respondent(s)

Ms. Garima Prashad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to respondent Nos.7 to 33, 35
and 36 for filing counter affidavit.

Defects in the application for substitution of respondent
No.34 be cured within two weeks, as last opportunity.

List again on 8.2.2018.

KAPIL MEHTA
Registrar
15.12.2017

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